

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1151
TO BE ANSWERED ON 09.02.2018

Sustainable Sand Mining Management Guidelines, 2016

1151. SHRI RAJENDRA AGRAWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received any complaints regarding non-compliance of Sustainable Sand Mining Management Guidelines, 2016 during the last year; and
- (b) if so, the details thereof, State /UTs wise including Uttar Pradesh and the action taken by the Government thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)**

(a) and (b): The Ministry of Environment, Forest and Climate Change has published Sustainable Sand Mining Management Guidelines in 2016. The Guidelines, *inter-alia*, emphasize on monitoring plans to evaluate the long-term effect of the mining activities both upstream and downstream of sand extraction sites and streamlining the process of impact assessment, environment management plan and environmental clearance in cluster situation. The Guidelines, *inter-alia*, also emphasize standard environmental conditions for sand mining viz. Stakeholder Engagement; Sustainable Mining Practices; Identification and Preparation of Mining Site; Monitoring the Mining of Mineral and its Transportation; Noise Management; Air Pollution and Dust Management; Management of Visual Impact; Bio-Diversity Protection; Management of Instability and Erosion; Waste Management; Pollution Prevention; Protection of Infrastructure; Enhancement of Road Safety; Closure and Reclamation of Mined Out Area; Health and Safety; Monitoring the Impact of Mining; and Mineral Conservation.

In order to ensure sustainable mining for sustainable development the Ministry has generated one email id sandmining-moef@gov.in for receiving the information of mining without environmental clearance or against the norms prescribed in these notifications. During the last year the Ministry has received 36 complaints out of which 7 pertain to non-compliance of the Sustainable Sand Mining Management Guidelines, 2016. Out of 7 complaints **six** are from the State of **Maharashtra** State and **one** is from State of **Himachal Pradesh**. The Ministry has forwarded these complaints to concerned authorities for necessary action.
